NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 147/BB/ 2017	-	For hearing	Rule-6 of IB	Sify Technologies Ltd. Vs IBM India Pvt. Ltd.	

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Pringlenes

G. CHANDRA SHERAR

9880928758

IBM INDIA AVE. LTD., CORPORATE DEBTOR)

RESPONDENT

02. Pruja Faissal VHVK Low Paretnol 8777544465

Per'honer

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that, matter is under active consideration of compromise and requested for time. List it on 09/02/2018.

Member (T)

Member (J)